

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :21-10-2024

**Date : 21.10.2024**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	88260/2024	21.10.2024	ABLAPL-10191/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-)
2	88261/2024	21.10.2024	ABLAPL-10376/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No-11)
3	88262/2024	21.10.2024	ABLAPL-10326/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-11)
4	88263/2024	21.10.2024	ABLAPL-10323/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No-9)
5	88265/2024	21.10.2024	ABLAPL-10322/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
6	88267/2024	21.10.2024	ABLAPL-9815/2024	AC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
7	88268/2024	21.10.2024	ABLAPL-10175/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
8	88270/2024	21.10.2024	ABLAPL-10314/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
9	88271/2024	21.10.2024	ABLAPL-10262/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
10	88272/2024	21.10.2024	ABLAPL-10503/2024	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
11	88274/2024	21.10.2024	ABLAPL-9876/2024	PN JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
12	88275/2024	21.10.2024	ABLAPL-10386/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
13	88276/2024	21.10.2024	ABLAPL-10388/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)

14	88277/2024	21.10.2024	ABLAPL-9834/2024	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
15	88278/2024	21.10.2024	ABLAPL-10557/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-9)
16	88279/2024	21.10.2024	ABLAPL-10699/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(Seat No-9)
17	88280/2024	21.10.2024	ABLAPL-10332/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-2	(Seat No-10)
18	88282/2024	21.10.2024	ABLAPL-9868/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-10)
19	88283/2024	21.10.2024	ABLAPL-9883/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-10)
20	88284/2024	21.10.2024	ABLAPL-9991/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-1	(Seat No-1)
21	88285/2024	21.10.2024	ABLAPL-10107/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Seat No-1)
22	88286/2024	21.10.2024	ABLAPL-10106/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-1)
23	88287/2024	21.10.2024	ABLAPL-10330/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-1)
24	88292/2024	21.10.2024	WP (C) - 12874/2019	D. NAYAK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
25	88293/2024	21.10.2024	WP (C) - 12874/2019	S. DASH	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
26	88302/2024	21.10.2024	ABLAPL-9806/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-13		(Seat No-109)
27	88307/2024	21.10.2024	ABLAPL-13983/2016	RAJUKUMAR SATAPATHY	C.O.	COURT NO. 2 OLD	Entire Document		(Seat No-109)
28	88314/2024	21.10.2024	ABLAPL-11060/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(Seat No-109)
29	88329/2024	21.10.2024	WP (C) - 16046/2024	KK NATH	C.O.	COURT NO. 23	Order Dtd. 2024-10-18	WRIT BRANCH-1	(Seat No-4)
30	88330/2024	21.10.2024	WP (C) - 22656/2024	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-09		(Seat No-4)
31	88331/2024	21.10.2024	WP (C) -	D SAMAL	C.O.	COURT	Order Dtd.		(Seat

			22661/2024			NO. 23	2024-10-09		No-4)
32	88332/2024	21.10.2024	WP (C) - 20381/2024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
33	88333/2024	21.10.2024	WP (C) - 20381/2024	PK PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
34	88334/2024	21.10.2024	WP (C) - 20292/2024	KC SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
35	88335/2024	21.10.2024	WP (C) - 20292/2024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
36	88336/2024	21.10.2024	WP (C) - 20296/2024	KC SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
37	88337/2024	21.10.2024	WP (C) - 20296/2024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Seat No-4)
38	88340/2024	21.10.2024	CRLMC-2699/2024	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19		(Seat No-4)
39	88342/2024	21.10.2024	ABLAPL-8771/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-14	BAIL-2	(Seat No-9)
40	88343/2024	21.10.2024	ABLAPL-9022/2022	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-03	BAIL-1	(Seat No-5)
41	88344/2024	21.10.2024	ABLAPL-9964/2020	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-09-10	CRIMINAL MISC	(Seat No-14)
42	88346/2024	21.10.2024	ABLAPL-5689/2022	SK BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-06-13	BAIL-1	(Seat No-5)
43	88347/2024	21.10.2024	ABLAPL-896/2022	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-29	BAIL-1	(Seat No-5)
44	88348/2024	21.10.2024	ABLAPL-4518/2022	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	BAIL-2	(Seat No-12)
45	88349/2024	21.10.2024	ABLAPL-890/2022	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-29	BAIL-1	(Seat No-5)
46	88350/2024	21.10.2024	ABLAPL-1986/2024	RK ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Seat No-2)
47	88351/2024	21.10.2024	ABLAPL-989/2020	N ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-06	BAIL-1	(Seat No-5)
48	88353/2024	21.10.2024	ABLAPL-7461/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No-12)
49	88355/2024	21.10.2024	ABLAPL-	MR SAHOO	C.O.	COURT	Order Dtd.	BAIL-2	(Seat

			10306/2024			NO. 2 OLD	2024-10-15		No- 10)
50	88356/2024	21.10.2024	ABLAPL- 8922/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 10)
51	88357/2024	21.10.2024	ABLAPL- 6907/2024	BN DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 10)
52	88358/2024	21.10.2024	ABLAPL- 10908/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(Seat No- 10)
53	88359/2024	21.10.2024	ABLAPL- 11136/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(Seat No- 10)
54	88362/2024	21.10.2024	WP (C) - 25427/2024	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09		(Seat No- 10)
55	88364/2024	21.10.2024	ABLAPL- 8797/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 10)
56	88373/2024	21.10.2024	ABLAPL- 9407/2024	SAYANTAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02		(Seat No- 10)
57	88379/2024	21.10.2024	CONTC- 5493/2022	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-6)
58	88380/2024	21.10.2024	CONTC- 1138/2023	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-5)
59	88382/2024	21.10.2024	CONTC- 2070/2023	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-2)
60	88385/2024	21.10.2024	CONTC- 1063/2023	AB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	CONTEMPT	(Seat No-4)
61	88387/2024	21.10.2024	CONTC- 667/2021	SK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-5)
62	88389/2024	21.10.2024	CONTC- 666/2021	SK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-5)
63	88391/2024	21.10.2024	CONTC- 1172/2020	SB UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-4)
64	88392/2024	21.10.2024	CONTC- 4217/2024	MAHESHWAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04		(Seat No-4)
65	88393/2024	21.10.2024	WP (C) - 26007/2024	G. N. PADHI	C.O.	COURT NO. 14	Order Dtd. 2024-11-08		(Seat No-4)
66	88394/2024	21.10.2024	WP (C) - 26026/2024	H. K. MOHANTA	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-4)

67	88395/2024	21.10.2024	CONTC-2913/2023	AK SWAIN	C.O.	COURT NO. 14	Order Dtd. 2024-10-04	CONTEMPT	(Seat No-4)
68	88397/2024	21.10.2024	WP (C) - 26031/2024	H. K. MOHANTA	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-4)
69	88398/2024	21.10.2024	WP (C) - 22338/2024	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2024-11-13		(Seat No-4)
70	88399/2024	21.10.2024	WP (C) - 25927/2024	S. K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-11-08		(Seat No-4)
71	88402/2024	21.10.2024	FAO-47/2024	A K DAS	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-5)
72	88404/2024	21.10.2024	WP (C) - 25494/2024	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-5)
73	88405/2024	21.10.2024	WP (C) - 22448/2024	SARAT KU PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-09		(Seat No-5)
74	88406/2024	21.10.2024	WP (C) - 21170/2024	U. KUMI	C.O.	COURT NO. 1	Order Dtd. 2024-09-30		(Seat No-5)
75	88407/2024	21.10.2024	WP (C) - 22455/2024	SARAT KU PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-09		(Seat No-5)
76	88425/2024	21.10.2024	WP (C) - 9496/2022	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-09	WRIT BRANCH-5	(Seat No-47)
77	88429/2024	21.10.2024	ABLAPL-9083/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	BAIL-2	(Seat No-7)
78	88430/2024	21.10.2024	BLAPL-7004/2024	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-7)
79	88432/2024	21.10.2024	CRLMC-3390/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Seat No-7)
80	88434/2024	21.10.2024	ABLAPL-11311/2024	SATYAPADA SHARMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18	BAIL-2	(Seat No-10)
81	88441/2024	21.10.2024	WP (C) - 24978/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(Seat No-10)
82	88442/2024	21.10.2024	WP (C) - 24905/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Seat No-10)
83	88443/2024	21.10.2024	BLAPL-10286/2024	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18	BAIL-1	(Seat No-2)
84	88444/2024	21.10.2024	BLAPL-10500/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18	BAIL-2	(Seat No-12)
85	88445/2024	21.10.2024	BLAPL-10262/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18	BAIL-2	(Seat No-9)
86	88447/2024	21.10.2024	ABLAPL-	R. K. BARIK	C.O.	COURT	Order Dtd.	BAIL-2	(Seat

			11498/2024			NO. 5	2024-11-04		No-10)
87	88448/2024	21.10.2024	ABLAPL-11507/2024	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
88	88449/2024	21.10.2024	CRLMC-3961/2024	M. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
89	88450/2024	21.10.2024	WP (C) - 25769/2024	G. K. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
90	88451/2024	21.10.2024	WP (C) - 25933/2024	K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(Seat No-10)
91	88452/2024	21.10.2024	WP (C) - 25983/2024	M. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
92	88453/2024	21.10.2024	WP (C) - 25769/2024	P. L. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
93	88454/2024	21.10.2024	WP (C) - 25938/2024	S. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-10)
94	88455/2024	21.10.2024	WP (C) - 25995/2024	S. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-10)
95	88456/2024	21.10.2024	WP (C) - 26102/2024	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-21	WRIT BRANCH-1	(Seat No-31)
96	88457/2024	21.10.2024	ABLAPL-9910/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	BAIL-1	(Seat No-2)
97	88458/2024	21.10.2024	WP (C) - 26010/2024	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18		(Seat No-2)
98	88459/2024	21.10.2024	ABLAPL-11337/2024	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10-28		(Seat No-2)
99	88460/2024	21.10.2024	BLAPL-10345/2024	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10-18	BAIL-2	(Seat No-9)
100	88461/2024	21.10.2024	BLAPL-10448/2024	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-9)
101	88462/2024	21.10.2024	BLAPL-10451/2024	SURESH CH. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-9)
102	88463/2024	21.10.2024	ABLAPL-11345/2024	ARUN K JATI	C.O.	COURT NO. 5	Order Dtd. 2024-10-28		(Seat No-9)
103	88465/2024	21.10.2024	BLAPL-10489/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-18		(Seat No-9)
104	88466/2024	21.10.2024	BLAPL-2114/2024	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-08		(Seat No-9)
105	88467/2024	21.10.2024	WP (C) - 25843/2024	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(Seat No-9)
106	88475/2024	21.10.2024	ABLAPL-11547/2024	K.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(Seat No-9)

107	88476/2024	21.10.2024	ABLAPL-11338/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(Seat No-9)
108	88481/2024	21.10.2024	ABLAPL-11299/2024	H. K. BHOL	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(Seat No-9)
109	88249/2024	21.10.2024	CRLA-49/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
110	88250/2024	21.10.2024	WA-383/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-01	WRIT APPEAL	(Seat No-2)
111	88251/2024	21.10.2024	CRLA-28/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
112	88252/2024	21.10.2024	CRA-229/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
113	88253/2024	21.10.2024	CRA-223/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
114	88254/2024	21.10.2024	CRA-184/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
115	88255/2024	21.10.2024	CRA-25/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
116	88256/2024	21.10.2024	CRA-48/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
117	88257/2024	21.10.2024	CRA-114/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
118	88258/2024	21.10.2024	CRA-119/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
119	88259/2024	21.10.2024	CRA-143/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
120	88264/2024	21.10.2024	CRA-147/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-11)
121	88269/2024	21.10.2024	CRLA-152/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
122	88273/2024	21.10.2024	WP (C) - 11144/2024	MANAS KUMAR SWAIN	GENERAL		Judgement Dtd. 2024-09-30	WRIT BRANCH-2	(Seat No-7)
123	88281/2024	21.10.2024	WP (C) - 20563/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-18		(Seat No-7)
124	88288/2024	21.10.2024	WP (C) - 28593/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-09	WRIT BRANCH-4	(Seat No-17)
125	88289/2024	21.10.2024	WP (C) - 9733/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-38)
126	88290/2024	21.10.2024	WP (C) - 4179/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No-8)
127	88291/2024	21.10.2024	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd.	WRIT	(Seat

			5025/2023	RANA			2023-11-21	BRANCH-6	No-24)
128	88294/2024	21.10.2024	WP (C) - 4181/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No-8)
129	88296/2024	21.10.2024	WP (C) - 4186/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No-8)
130	88299/2024	21.10.2024	WP (C) - 4183/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No-8)
131	88301/2024	21.10.2024	WP (C) - 11749/2022	AJAY KUMAR ACHARYA	GENERAL		Judgement Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
132	88303/2024	21.10.2024	WP (C) - 8560/2012	MANASH RANJAN BAUG	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No-43)
133	88304/2024	21.10.2024	ABLAPL-12871/2023	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No-7)
134	88305/2024	21.10.2024	CRLMC-1373/2021	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-5)
135	88306/2024	21.10.2024	ABLAPL-2307/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	BAIL-1	(Seat No-1)
136	88308/2024	21.10.2024	ABLAPL-12591/2019	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-9)
137	88309/2024	21.10.2024	ABLAPL-15192/2019	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	BAIL-1	(Seat No-3)
138	88310/2024	21.10.2024	ABLAPL-13986/2016	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Seat No-3)
139	88311/2024	21.10.2024	ABLAPL-8465/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-10-15		(Seat No-3)
140	88312/2024	21.10.2024	ABLAPL-9874/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-10-15		(Seat No-3)
141	88315/2024	21.10.2024	WP (C) - 25366/2024	DEBENDRA BEHERA	GENERAL		Petition		(Seat No-3)
142	88320/2024	21.10.2024	WP (C) - 28224/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-27	WRIT BRANCH-8	(Seat No-29)
143	88321/2024	21.10.2024	WP (C) - 14147/2013	EXECUTIVE ENGINEER NATIONAL HIGHWAY DIVISION KESINGA	GENERAL		Final Order	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
144	88322/2024	21.10.2024	ABLAPL-8714/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2024-10-15	BAIL-2	(Seat No-8)
145	88323/2024	21.10.2024	ABLAPL-11261/2024	MAMATAJ BEGUM	GENERAL		Judgement Dtd. 2024-10-08		(Seat No-8)
146	88328/2024	21.10.2024	BLAPL-10182/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-10-08		(Seat No-8)
147	88338/2024	21.10.2024	WP (C) - 5721/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-01	WRIT BRANCH-4	(Seat No-17)

148	88339/2024	21.10.2024	MACA-626/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-6)
149	88341/2024	21.10.2024	MACA-802/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No-6)
150	88345/2024	21.10.2024	MACA-806/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No-6)
151	88375/2024	21.10.2024	ABLAPL-11264/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-10-08		(Seat No-6)
152	88396/2024	21.10.2024	MACA-826/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No-6)
153	88401/2024	21.10.2024	ABLAPL-11274/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-10-08		(Seat No-6)
154	88409/2024	21.10.2024	MACA-864/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-7)
155	88411/2024	21.10.2024	MACA-963/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No-7)
156	88412/2024	21.10.2024	MACA-626/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-08-01	MISC. APPEAL SEC.	(Seat No-6)
157	88416/2024	21.10.2024	MACA-802/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-24		(Seat No-6)
158	88417/2024	21.10.2024	MACA-806/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-25		(Seat No-6)
159	88420/2024	21.10.2024	MACA-826/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-01		(Seat No-6)
160	88424/2024	21.10.2024	MACA-834/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-14		(Seat No-6)
161	88426/2024	21.10.2024	MACA-864/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-27	MISC. APPEAL SEC.	(Seat No-7)
162	88427/2024	21.10.2024	MACA-963/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-08		(Seat No-7)
163	88431/2024	21.10.2024	BLAPL-6220/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-10-07	BAIL-1	(Seat No-6)
164	88433/2024	21.10.2024	ABLAPL-11387/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-10-21	BAIL-2	(Seat No-8)
165	88435/2024	21.10.2024	ABLAPL-11535/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-10-21	BAIL-2	(Seat No-9)
166	88436/2024	21.10.2024	MACA-807/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No-9)
167	88437/2024	21.10.2024	MACA-732/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-4)
168	88438/2024	21.10.2024	MACA-624/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-6)

169	88439/2024	21.10.2024	WP (C) - 5608/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-09	WRIT BRANCH-2	(Seat No- 45)
170	88440/2024	21.10.2024	WP (C) - 19549/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-09	WRIT BRANCH-8	(Seat No- 43)
171	88464/2024	21.10.2024	BLAPL- 10273/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-10-18		(Seat No- 43)
172	88468/2024	21.10.2024	FA- 218/1988	LAXMIKANTA TRIPATHY	GENERAL		Entire Order		(Seat No- 43)
173	88469/2024	21.10.2024	MACA- 813/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No- 43)
174	88470/2024	21.10.2024	MACA- 834/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No- 43)
175	88471/2024	21.10.2024	MACA- 835/2024	HIRARAM BHOI	GENERAL		Petition		(Seat No- 43)
176	88472/2024	21.10.2024	MACA- 913/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-1)
177	88473/2024	21.10.2024	MACA- 813/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14		(Seat No-1)
178	88474/2024	21.10.2024	MACA- 807/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14		(Seat No-1)
179	88477/2024	21.10.2024	MACA- 624/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14	MISC. APPEAL SEC.	(Seat No-6)
180	88478/2024	21.10.2024	MACA- 732/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14	MISC. APPEAL SEC.	(Seat No-4)
181	88479/2024	21.10.2024	MACA- 835/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14		(Seat No-4)
182	88480/2024	21.10.2024	MACA- 913/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024- 09-14	MISC. APPEAL SEC.	(Seat No-1)
183	88266/2024	21.10.2024	ABLAPL- 8799/2019	G.R. DHAL	GENERAL		Order Dtd. 2019-08-07	BAIL-1	(Seat No-2)
184	88295/2024	21.10.2024	WPC (OA) - 1549/2017	G. R. PATRA	GENERAL		Order Dtd. 2022-09-15	OA Branch	(Seat No-1)
185	88297/2024	21.10.2024	ABLAPL- 11544/2024	GYANA RANJAN DHAL	GENERAL		Order Dtd. 2024-10-18		(Seat No-1)
186	88298/2024	21.10.2024	WP (C) - 22656/2024	P K MISHRA	GENERAL				(Seat No-1)
187	88300/2024	21.10.2024	OJC- 1124/1975	B SWAIN	GENERAL				(Seat No-1)
188	88313/2024	21.10.2024	WP (C) -	M. R. BARIK	GENERAL		Order Dtd.	WRIT	(Seat

			20282/2009				2024-03-19	BRANCH-4	No-37)
189	88316/2024	21.10.2024	WP (C) - 11144/2024	BALARAM SINGH	GENERAL		Order Dtd. 2024-09-30	WRIT BRANCH-2	(Seat No-7)
190	88317/2024	21.10.2024	WP (C) - 11144/2024	BALARAM SINGH	GENERAL		Order Dtd. 2024-09-30	WRIT BRANCH-2	(Seat No-7)
191	88318/2024	21.10.2024	WP (C) - 23482/2024	SRIKANTA BEHERA	GENERAL		Order Dtd. 2024-09-23		(Seat No-7)
192	88319/2024	21.10.2024	WP (C) - 18260/2024	D DAS	GENERAL		Order Dtd. 2024-10-08		(Seat No-7)
193	88324/2024	21.10.2024	CRLMC-2605/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-10-07	CRIMINAL MISC	(Seat No-5)
194	88325/2024	21.10.2024	ABLAPL-1528/2016	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2016-11-08		(Seat No-5)
195	88326/2024	21.10.2024	BLAPL-7745/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-10-04		(Seat No-5)
196	88327/2024	21.10.2024	CRLMC-2609/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-10-07	CRIMINAL MISC	(Seat No-5)
197	88352/2024	21.10.2024	CRLMC-2182/2006	S. K. NAYAK	GENERAL		Order Dtd. 2008-03-05		(Seat No-5)
198	88354/2024	21.10.2024	BLAPL-9430/2024	S. K. NAYAK	GENERAL		Order Dtd. 2024-09-18	BAIL-1	(Seat No-2)
199	88360/2024	21.10.2024	MSA-8/2011	L. PATTNAIK	GENERAL		Order Dtd. 2014-04-16Annexure,	MISC. APPEAL SEC.	(Seat No-5)
200	88363/2024	21.10.2024	CRLMA-126/2020	RN PANDA	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Seat No-11)
201	88365/2024	21.10.2024	ABLAPL-10235/2024	S BISWAL	GENERAL				(Seat No-11)
202	88366/2024	21.10.2024	OJC-6721/1999	M R BADAJENA	GENERAL				(Seat No-11)
203	88367/2024	21.10.2024	WP (C) - 8797/2004	M R	GENERAL				(Seat No-11)
204	88368/2024	21.10.2024	WP (C) - 41723/2023	S DAS	GENERAL			WRIT BRANCH-5	(Seat No-53)
205	88369/2024	21.10.2024	WP (C) - 22580/2022	L SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-30)
206	88370/2024	21.10.2024	RSA-302/2024	P K MISHRA	GENERAL		Entire Order		(Seat No-30)
207	88371/2024	21.10.2024	WP (C) - 15005/2024	L D SAHOO	GENERAL		Entire Order	WRIT BRANCH-6	(Seat No-26)
208	88372/2024	21.10.2024	MACA-550/2007	D SAMAL	GENERAL		Entire Order	MISC. APPEAL SEC.	(Seat No-1)

209	88374/2024	21.10.2024	MACA-1042/2006	D SAMAL	GENERAL		Entire Order	MISC. APPEAL SEC.	(Seat No-1)
210	88376/2024	21.10.2024	WA-153/2020	M BEHERA	GENERAL		Entire Order	WRIT APPEAL	(Seat No-4)
211	88377/2024	21.10.2024	WP (C) - 39424/2023	SAYANTAN PANDA	GENERAL		Order Dtd. 2024-10-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
212	88378/2024	21.10.2024	WP (C) - 5486/2024	B.K.BALA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-2)
213	88381/2024	21.10.2024	WP (C) - 5486/2024	B.K.BALA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-2)
214	88383/2024	21.10.2024	BLAPL-22268/2013	J R DAS	GENERAL		Entire Order		(Seat No-2)
215	88384/2024	21.10.2024	WP (C) - 5486/2024	B.K.BALA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-2)
216	88386/2024	21.10.2024	WP (C) - 5486/2024	B.K.BALA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-2)
217	88388/2024	21.10.2024	RSA-87/2021	P K BEHERA	GENERAL		Entire Order	SECOND APPEAL	(Seat No-1)
218	88390/2024	21.10.2024	BLAPL-10238/2024	KARMA DAS	GENERAL		Order Dtd. 2024-10-08		(Seat No-1)
219	88400/2024	21.10.2024	BLAPL-21920/2013	J R DAS	GENERAL		Entire Order		(Seat No-1)
220	88403/2024	21.10.2024	CMAPL-215/2007	S K KALIMUDDIN	GENERAL		Entire Order	M.J.C.	(Seat No-3)
221	88408/2024	21.10.2024	RSA-114/2009	R P BHAGAT	GENERAL		Entire Order	SECOND APPEAL	(Seat No-6)
222	88410/2024	21.10.2024	WP (C) - 17003/2024	G C JENA	GENERAL		Entire Order	WRIT BRANCH-4	(Seat No-27)
223	88413/2024	21.10.2024	CRLREV-272/2022	M R BARIK	GENERAL		Entire Order	CRIMINAL REVISION	(Seat No-2)
224	88414/2024	21.10.2024	WP (C) - 3352/2010	R K MOHAPATRA	GENERAL		Entire Order		(Seat No-2)
225	88415/2024	21.10.2024	WP (C) - 663/2013	M BARAL	GENERAL		Entire Order	WRIT BRANCH-6	(Seat No-26)
226	88418/2024	21.10.2024	MATA-215/2024	A SUNDARAY	GENERAL		Entire Order	FIRST APPEAL	(Seat No-4)
227	88419/2024	21.10.2024	SA-266/1992	J K PANDA	GENERAL		Entire Order		(Seat No-4)
228	88421/2024	21.10.2024	WP (C) - 2334/2021	A K BISWAL	GENERAL		Entire Order	WRIT BRANCH-2	(Seat No-6)
229	88422/2024	21.10.2024	WP (C) - 24502/2014	T BAG	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No-43)
230	88423/2024	21.10.2024	WP (C) - 7366/2011	S DAS	GENERAL		Entire Order		(Seat No-43)
231	88428/2024	21.10.2024	ABLAPL-	ANITA SAHOO	GENERAL		Order Dtd.		(Seat

			9686/2024				2024-09-10		No-43)
232	88446/2024	21.10.2024	WA-158/2014	KRUSHNA CH. PATRA	GENERAL		Order Dtd. 2022-09-08	WRIT APPEAL	(Seat No-4)

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